



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,20th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
51	WP(C)/8682/2019	KRISHNA KANTA DEBNATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA MR. U SARMA	SC, N C T E SC, SEC. EDU.
52	WITH WP(C)/7959/2017	PARTHA SARATHI CHOUDHURY and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. B SAHARIA MR. J U N M LASKAR MR. A M BARBHUIYA MRA R BHUYAN MS.F BEGUM MS.M MEDHI	GA, ASSAM SC, SECONDARY EDUCATION
53	WITH WP(C)/840/2018	PRABHASH KUMAR SARMA Versus THE STATE OF ASSAM	MR A R BHUYAN	GA, ASSAM SC, SEC. EDU.
54	WITH WP(C)/5480/2019	IBRAHIM KHAN AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR. D BARMAN	MR. I ALAM (SC, N.C.T.E) SC, SEC. EDU.
55	WITH WP(C)/5992/2019	SHAHUD AHMED BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	MR. I ALAM SC, N C T E SC, SEC. EDU.
56	WITH WP(C)/4250/2020	SYED USUF ALI Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR	SC, N C T E SC, SEC. EDU.
57	WITH WP(C)/571/2022	CHAND MOHOMMAD ALI AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H BEZBARUA MR. U SARMA	SC, SEC. EDU.
58	WA/55/2022 CAVT./775/2021	THE STATE OF ASSAM, Versus DIPENDRA ADHIKARI AND 10 ORS. B	GA, ASSAM MR. R BORPUJARI	MR. M U MONDAL (R-1) J ISLAM (R-1) MD H R AHMED (R-1) FOR CAVEATOR

59	WP(C)/7135/2023	M/S BARUAH CC BLOCK INDUSTRY AND ANR. Versus STATE BANK OF INDIA AND 2 ORS - FOR FRESH ADMISSION WITHOUT STAY/BAIL -	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. K K NANDI (R-1 TO 3) MS S DEY (R-1 TO 3) MISS. R. DAS (R-1 TO 3)
60	WA/389/2024 B/O	N F RAILWAY VENDING AND CATERING CONTRACTORS ASSOCIATION Versus THE UNION OF INDIA AND 3 ORS	MR S K BEHARA MR J RAJBONGSHI	DY.S.G.I.
61	WA/390/2024 B/O	NADIYA TABASSUM Versus THE STATE OF ASSAM AND 9 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
HEARING				
62	WP(C)/3968/2024 B/O	MOULANA ABDUR RAHIM AND 51 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE
63	WITH WP(C)/2163/2024	ALL ASSAM MUSLIM MARRIAGES AND DIVORCES REGISTRAR AND KAZI ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR A ISLAM MR. Z KHALID MR K TALUKDAR MR. I DAS MR. K MOHAMMED	GA, ASSAM MR. J HANDIQUE (SC, REVENUE) MR. D K SARMAH (ADDL. SR.GA, ASSAM)
64	WITH WP(C)/2596/2024	JAMIL AHMED MAZUMDAR AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, REVENUE
65	WITH WP(C)/2911/2024	MUZIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, REVENUE
66	WITH WP(C)/3963/2024	EUSUF ALI AND 32 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE
67	WITH WP(C)/3969/2024	NURUL ISLAM AND 21 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE
68	WITH WP(C)/5057/2024	GIASH UDDIN AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 20/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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31)	MR. P MAHANTA	21-11-2024	To	21-11-2024



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST (I)

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BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

69	WP(C)/5697/2021	UNION OF INDIA AND 2 ORS Versus MES NO. 439169 VINOD KUMAR GUPTA	MR. B CHAKRAVARTY (C.G.C.)	MR. S C KEYAL MR. A AHMED (FOR CAVEATOR) MS. D GOSWAMI (FOR CAVEATOR)
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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
60	WP(C)/3793/2024 B/O	SANTA RANI SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. K I MAZUMDER MR. M ALI MR J. ISLAM H R KHAN MR M Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
ADMISSION				
61	WP(C)/4850/2022 FIXED	MD. RIYAJUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI MS R DEKA for Social Justice & Empowerment Department, SC, FINANCE ASSTT.S.G.I.
	WITH I.A.(Civil)/2523/2024 in WP(C)/4850/2022	MD. RIYAJUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI MS R DEKA for Social Justice & Empowerment Department, ASSTT.S.G.I. SC, FINANCE
ORDERS				
62	Cont.Cas(C)/292/2022 FIXED	DIPTI DAS Versus DR. BIJOYA CHOUDHURY, ACS and ANR	MR. N BORAH MR H MAZUMDER	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIER-2) MR. P K BORAH-2) MR. P K BORAH-2) MR. N J KHATANIAR
63	WP(C)/2549/2024 FIXED	DR. RASHIDA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, ELEM. EDU SC, SCERT, ASSAM
64	WP(C)/3737/2024 B/O	MD ABDUR RASHID Versus THE STATE OF ASSAM AND 4 ORS	MR GAURAV R DUTTA MR A R BAROOAH	GA, ASSAM SC, SEC. EDU.

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
64	AB/2987/2024 FIXED	ROBIUL ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
65	AB/3001/2024 FIXED	UKIL MILI AND 20 OTHER Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR D L NATH	PP, ASSAM
BAIL HEARING (BA)				
66	Bail Appln./2380/2024 WITH CASE RECORD (SCANNED COPY), FIXED	MD. NURUL HUDA Versus THE STATE OF ASSAM AND ANR	MR A DEKA	MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM
67	Bail Appln./2765/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	SHIVA KHAKHLARY Versus THE STATE OF ASSAM AND ANR	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI	MR. N UDDIN (R-2) MR S K CHHETRY(R-2) PP, ASSAM
68	Bail Appln./3132/2024 FIXED	NUR MOHAMMAD ALI @ BENGA Versus THE STATE OF ASSAM	MR. N ISLAM MR. M HUSSAIN MD S ALI MR M RAHMAN	PP, ASSAM
69	Bail Appln./3355/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	ARSHAD ALI Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. F A HASSAN MR. A K DAS	PP, ASSAM
70	Bail Appln./3491/2024 FIXED	DIPANKAR BORA Versus THE STATE OF ASSAM	MR. G K MEDHI	PP, ASSAM
BAIL HEARING				
71	AB/1652/2024 FIXED	ABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR A ALIM SK R KHATUN	PP, ASSAM
72	AB/2847/2024 BY SLIP	MAKIBUL BHUYAN AND 2 ORS Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
WITH				
73	Bail Appln./3232/2024	JEHERUL ALI AND 2 ORS Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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WITHDRAWAL

62	WP(C)/6100/2023 B/O	DHIREN BARUAH AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. CHARAN DEKA	GA, ASSAM
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MOTION

63	WP(C)/5950/2024 FIXED	NUR AMIN KHAN AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. A M KHAN MR T T MONI MD. S ALI	MR. S S ROY DY.S.G.I.
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ORDERS

64	Cont.Cas(C)/112/2023 FIXED	GOBIN BORA Versus VARSHATY DAS AND 4 ORS	MS. N S THAKURIA MR. P TALUKDAR MS D ANGANA	MRS. R S DEURI (r-2) MRS. R S DEURI (r-2) MR. S R RABHA MS A DAS (R-1,4) MS. L WANGSA (r-2)
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15)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
16)	MR. R K BHATRA	12-11-2024	To	24-11-2024

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30)	MR. K N CHOUDHURY	20-11-2024	To	24-11-2024
31)	MR. P MAHANTA	21-11-2024	To	21-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,20th November 2024]

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

7	WP(C)/483/2022	ANITA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, PWD
8	Bail Appln./2732/2024	JITUL ALI Versus UNION OF INDIA	MR. K N CHOUDHURY MS. T SOM MR H DAS	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 20/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
22	Mat.App./43/2024 FIXED	XXXXXXXXXX Versus XXXXXXXXXX	MR. S P CHOUDHURY MS B DEVI	
ORDERS				
23	I.A.(Civil)/1532/2024 WITH OFFICE NOTE, FIXED in Mat.App./3869/2024 WITH Mat.App./3869/2024 (Filing Number)	XXXXXXXXXX Versus XXXXXXXXXX XXXXXXXXXX Versus XXXXXXXXXX	MR. A M S MAZUMDER MR. A M S MAZUMDER	MS. R CHOUDHURY MS. B. HAZARIKA MR. Z. HUSSAIN

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
62	WP(C)/5945/2024 FIXED	RAJENDRA RAY AND ANR Versus GUWAHATI MUNICIPAL CORPORATION AND 5 ORS	MR P BHARDWAJ MS. B DEVI	SC, GMC
63	WP(C)/6078/2024 B/O	SILBHANGA (NA-KHULAGRANT) KORKAT BASTI BHUMI PUNAR SANGSTHAPAN DABI COMMITTEE AND 229 ORS. Versus THE UNION OF INDIA AND 7 ORS	MR. A R BHUYAN MR. P K ROYCHOUDHURY MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	GA, ASSAM DY.S.G.I. SC, REVENUE
- FOR ORDERS -				
64	WP(C)/1647/2024 B/O	AIRPLAZA RETAIL HOLDINGS PRIVATE LTD Versus THE STATE OF ASSAM AND 28 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	MR. R SARMA (R-10) MS. S. BISWAS (R-10) SC, GMC SC, GDD
65	WP(C)/4710/2024 (FOR WITHDRAWAL), B/O	ABDUL LATIF Versus THE STATE OF ASSAM AND 5 ORS	MD B ISLAM MS. J AHMED MR. S S AHMED	GA, ASSAM SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
66	WP(C)/5984/2024 (CONNECTED WITH ITEM NO. 54 IN THE DAILY LIST), FIXED	MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR S ISLAM MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
67	WP(C)/4404/2024 B/O	MAFIJAN BIBI Versus THE STATE OF ASSAM AND 3 ORS	MR. R Deka MR. W RAHMAN S I AKAND	SC, ASLSA GA, ASSAM
68	WP(C)/4987/2024 B/O	BIPLAB GOHAIN Versus STATE BANK OF INDIA AND 2 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	MR. S Ali(R-1,2) MR K DAS(R-1,2) SC, HEALTH

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
36	WP(C)/3631/2022 B/O	KAMALUDDIN Versus THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY MR N HAQUE	SC, SEC. EDU.
37	WP(C)/751/2023 B/O	PHANI DHAR BASUMATARI Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU GA, ASSAM MR N N UPADHYAYA (R-3,4) MR D BORUAH (R-3,4) MR. B B KAKATI (R-3,4)
38	WP(C)/4353/2023 B/O	MUSARIF HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. SC, FINANCE
BAIL HEARING (BA)				
39	Bail Appln./2969/2024 WITH CASE RECORD (SCANNED COPY), B/O	SUJEET KUMAR @ SUJIT KUMAR Versus UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	SC, NCB
40	Bail Appln./3338/2024 WITH SCANNED COPY OF CASE RECORD, B/O	ANIL PEGU Versus THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	PP, ASSAM
ORDERS				
41	I.A.(Civil)/3153/2024 in CRP(IO)/306/2024 (D/O), FIXED in Review.Pet./11993/2024	MOJIBUR RAHMAN AND 3 ORS Versus BHARAT CHOUBEY @ BHARAT CHANDRA CHOUBEY	MR SISHIR DUTTA MR. A BISWAS MS S MOCHAHARI MR. S DUTTA	MR. B K DAS MR H P GUWALA
	WITH Review.Pet./11993/2024 (Filing Number)	MOJIBUR RAHMAN AND 3 ORS Versus BHARAT CHOUBEY @ BHARAT CHANDRA CHOUBEY	MR. S DUTTA	

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LEAVE NOTE OF ADVOCATES FOR 20/11/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
65	WP(C)/5635/2021 B/O	MD. HAJIJUR RAHMAN AND 81 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D K MISHRA MR. B PRASAD MR S HOQUE	GA, ASSAM SC, REVENUE
MOTION				
66	WP(C)/5907/2024 FIXED	KULAI DAS Versus THE STATE OF ASSAM AND 8 ORS	MR H K MAHANTA MR. R D BHUYAN MS E B GOGOI	GA, ASSAM SC, M A C SC, AFDC SC, FISHERY
67	WP(C)/6106/2024 B/O	KRISHNA CHANDRA DAS AND 2 ORS Versus GAUHATI MUNICIPAL CORPORATION AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, GMC
ADMISSION				
68	WP(C)/3047/2017 FIXED	ALIMUDDIN and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.S C BISWAS MR. E AHMED MR.D BANIA MR.F A HASSAN	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) MRS.F BEGUM(R- 5&6) MR.A MANNAFR- 5and6

ORDERS

69	WP(C)/1391/2014 WITH OFFICE NOTE, FIXED AT 2:00 P.M.	MD. ALTAB HUSSAIN and 3 ORS. Versus THE STATE OF ASSAM AND 31 ORS	MR. M H LASKAR MS. B DAS	MR. G N SAHEWALLA MR. G N SAHEWALLA MR. P J PHUKAN GA, ASSAM MR. M SARMA MR. M SARMA MS. I GOHAIN (R16, R20) MR. MD ASLAM MR. MD ASLAM MR. B K DAS (R13,R18) MR. N DAS MR. P DEKA MR. P DEKA MR. K R BOROOAH MR. A CHETIA MR. A CHETIA MR H P GUWALA (R13,R18) MS J A AHMED (R16, R20) MS. S. TODI MR. L M KSHETRY SC, P C B A SC, INDUSTRIES DEPTT. GA, ASSAM SC, REVENUE
70	WP(C)/5434/2022 FIXED	JIREN TANI Versus THE STATE OF ASSAM AND 7 ORS.	MR. D P BORAH MS. S BORO MR B PAUL MS. K MITRA	GA, ASSAM SC, REVENUE
71	Cont.Cas(C)/664/2023 FIXED	DIPALI ROY BARMAN @ JAYA BARMAN Versus DIBAKAR NATH, IAS AND 2 ORS	MR. A F N U MOLLAH K ZAMAN	MR. A C SARMA (R-3) MR G BHARADWAJ(R-3) MR B DEORI(R-3)
72	Cont.Cas(C)/419/2024 FIXED	ABUL KALAM AZAD KHAN Versus GAYATRI BHOTTACHARJYA	MR. N ALAM R K MR. A RAHMAN	MR. I BORTHAKUR
73	WP(C)/1563/2024 FIXED	IKBAL HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA	MR. P PATHAK (R-6) MR B D DAS (R-6) MR H K SARMA (R-6) MRS R DEKA (R-6) MR. H R DAS (R-6) SC, HEALTH

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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,20th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
53	Bail Appln./3467/2024 FIXED	SUBHANJYOTI KURMI Versus CENTRAL BUREAU OF INVESTIGATION	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, CBI
54	Bail Appln./3470/2024 FIXED	TAPAN BORA ALIAS TARKIK BORA Versus CENTRAL BUREAU OF INVESTIGATION	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, CBI
ADMISSION				
55	MACApp./365/2024 B/O	GOPAL BORA Versus RELIANCE GENERAL INSURANCE CO LTD AND 2 ORS (F)	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	MR. A J SAIKIA(R-1) MR. S. PEGU(R-1)
BAIL HEARING (BA)				
56	Bail Appln./3422/2024 FIXED	BISHAL PHUKAN Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. D K BAIDYA MR. P DAS FARIDUL AMIN A HALIM MR. R BARTHAKUR	SC, CBI
FOR HEARING U/O XLI RULE II C.P.C.				
57	RSA/207/2024 FIXED	MD. SAYED ALI AND 3 ORS Versus MANIR ALI HAZI AND 15 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MS. D BORA	
ORDERS				
58	MACApp./181/2019 WITH LCR, B/O	MUSST. MORZINA KHATUN AND ANR Versus SRI BIPUL CHETRY AND 2 ORS.	MR. P SUNDI	
59	I.A.(Civil)/1506/2022 WITH LCR, FIXED in RSA/197/2022	NIRAMONI DAS DUTTA Versus ROMESH DUTTA	MR. B D DEKA	

	WITH RSA/197/2022	SMTI NIRAMONI DAS DUTTA Versus SRI ROMESH DUTTA	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA
60	Tr.P.(C)/72/2024 FIXED	RUNUMI NATH Versus GAUTAM SAIKIA	MR. D HAZARIKA MR. R PHUKAN MR. S J SARMAH C M DEKA	MRS M D CHOWDHURY MR N BARUAH
61	RSA/203/2024 FIXED	RAHIMA BEGUM AND 5 ORS Versus AZIMUDDIN AND 9 ORS	MR. I CHOUDHURY MR. P SARMA	
62	I.A.(Civil)/2533/2024 B/O in RSA/7536/2024	THE CHIEF GENERAL MANAGER APDCL AND 7 ORS Versus MUSTT HAFSA BEGUM MOZUMDAR AND ANR	MR. R BORA	
	WITH RSA/7536/2024 (Filing Number)	THE CHIEF GENERAL MANAGER APDCL AND 7 ORS Versus MUSTT HAFSA BEGUM MOZUMDAR AND ANR B	MR. R BORA	
	WITH I.A.(Civil)/7538/2024 (Filing Number)	THE CHIEF GENERAL MANAGER APDCL AND 7 ORS Versus MUSTT HAFSA BEGUM MOZUMDAR AND ANR B	MR. R BORA	
63	I.A.(Civil)/3443/2024 WITH LCR, B/O in RSA/280/2010	ANJUARA BEGUM AND ORS Versus MUSTT. RASIDA BEGUM and ORS		
	WITH RSA/280/2010	MD. SAMIR ALI, Versus MUSTT. RASIDA BEGUM and ORS,	MS.B R A SULTANA	MR.H K DEKA MR.P CHOUDHURY MR.B D DEKA
	WITH I.A.(Civil)/3442/2024 in RSA/280/2010	ANJUARA BEGUM Versus MUSTT. RASIDA BEGUM and ORS,		
		HEARING		
64	MACApp./940/2018 WITH LCR, B/O	MD MAHAMMAD ALI AND 3 ORS Versus MD NAZRUL ISLAM AND ANR	MR. P SUNDI MS D DEKA	MR. A DUTTA (R2) MR. A J SAIKIA (R2) MR. S. PEGU (R2)

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LEAVE NOTE OF ADVOCATES FOR 20/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
24	Bail Appln./2855/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	PAOMINTHANG LHANGHAL Versus THE STATE OF ASSAM	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/11/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
49	Bail Appln./3416/2024 B/O	RAFIQUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
MOTION				
50	Crl.Pet./1403/2024 B/O	K VASANTHA KUMAR Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
51	AB/2908/2024 B/O	RAKESH KUMAR PRASAD Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
52	AB/3050/2024 B/O	AJGAR ALI AND 12 ORS. Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
BAIL HEARING (BA)				
53	Bail Appln./2836/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	ASHIKUR RAHMAN @ ASHIKUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR. M MONDAL	MAHIBUR RAHMAN (R-2) MS ASFIA AHMED(R-2) PP, ASSAM
54	Bail Appln./2894/2024 FIXED	RAHUL ROY Versus CBI	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	SPL. PP, C.B.I.
55	Bail Appln./2970/2024 B/O	MONALISHA DAS Versus THE STATE OF ASSAM AND ANR.	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM SC, CBI
56	Bail Appln./3164/2024 WITH OFFICE NOTE, FIXED	ABDUL SALIM MAZUMDER Versus CBI	MR. A H M R CHOUDHURY	SPL. PP, C.B.I.
57	Bail Appln./3176/2024 WITH OFFICE NOTE, FIXED	FARIDA AKTAR @ FARIDA AKTAR LASKAR Versus CBI	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	SPL. PP, C.B.I.
58	Bail Appln./3178/2024 WITH OFFICE NOTE, FIXED	NAYAN DEY Versus CBI	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	SPL. PP, C.B.I.
59	Bail Appln./3222/2024 WITH OFFICE NOTE, FIXED	RIAJUL ISLAM MAZUMDER Versus CBI	MR M J QUADIR MR. A K HANNAN	SPL. PP, C.B.I.

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LEAVE NOTE OF ADVOCATES FOR 20/11/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
52	Crl.Pet./1457/2019	PRANAB KUMAR MEDHI Versus KABIR DEWAN AND ANR.	MR. N DEKA MR D DEKA	MR. S. DUTTA (R-1) MR. P MAHANTA (R-1) PP, ASSAM
	WITH			
53	Crl.Pet./1460/2019	HIMLEENA GAUTAM Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH MS. N UPADHYAY	MR. S. DUTTA MR. P MAHANTA PP, ASSAM
54	Crl.A./248/2024	RAJKUMAR MANDAL Versus THE STATE OF ASSAM AND ANR	MR. M BISWAS J SINGPHO A GHOSAL	PP, ASSAM
	WITH I.A.(Crl.)/730/2024 in Crl.A./248/2024	RAJKUMAR MANDAL Versus THE STATE OF ASSAM AND ANR	MR. M BISWAS J SINGPHO A GHOSAL	PP, ASSAM
MOTION				
55	Crl.Rev.P./453/2024 FIXED	BHASKAR GOGOI Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MR P P PHUKAN	PP, ASSAM
56	Crl.Rev.P./455/2024 FIXED	MD. JABIR HUSSAIN Versus BENJIR NARFA AZAM AND ANR	MR R CHAKRAVORTY S RABHA	PP, ASSAM
ADMISSION				
57	Crl.Rev.P./526/2023 WITH LCR (SCANNED COPY), FIXED	KESHABANANDA BORAH Versus SAYANIKA DEKA AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	MR D TALUKDAR (r-1) MR P CHOUDHURY (r-1) MS P SAIKIA (r-1) PP, ASSAM
BAIL HEARING (BA)				
58	Bail Appln./2427/2024 WITH OFFICE NOTE, FIXED	HARICHARAN BISWAS Versus UNION OF INDIA	MR. M BISWAS A GHOSAL S K DAS	SC, NCB
	WITH			
59	Bail Appln./2032/2024	AMIT GOPE AND ANR Versus THE UNION OF INDIA	MR. M BISWAS (P-2) MS. A K CHOPHI J SINGPHO A GHOSAL S K DAS(P-2)	SC, NCB

60	Bail Appln./3492/2024 FIXED	SANKAR SAHA Versus CENTRAL BUREAU OF INVESTIGATION,	MR. N J DUTTA MR A BASUMATARY	SC, CBI
WITH				
61	Bail Appln./3152/2024	HEMEN RAVA Versus THE STATE OF ASSAM	MR. A M BORA MRS. A GAYAN MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM SC, CBI

ORDERS

62	Crl.Rev.P./456/2023 WITH LCR 2 FILES (SCANNED COPY), B/O	SMT. DEVI TIBRIWAL AND ANR Versus SMT. MEHEK TIBRIWAL	MR. R S MISHRA
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LEAVE NOTE OF ADVOCATES FOR 20/11/2024

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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
4	Bail Appln./2823/2024 WITH CASE RECORD (SCANNED COPY), FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
8)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
9)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
10)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
11)	MR A R BHUYAN	11-11-2024	To	29-11-2024
12)	MR G GOSWAMI	15-11-2024	To	20-11-2024
13)	MR B K KAR	12-11-2024	To	23-11-2024
14)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
15)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
16)	MR. R K BHATRA	12-11-2024	To	24-11-2024
17)	MR. R P SINGH	14-11-2024	To	06-12-2024
18)	MR M Z AHMED	13-11-2024	To	24-11-2024
19)	MR A KALITA	18-11-2024	To	20-11-2024
20)	MR. S SARMA	19-11-2024	To	22-11-2024
21)	MR. M A CHOUDHURY	18-11-2024	To	20-11-2024
22)	MR. O P BHATI	17-11-2024	To	30-11-2024
23)	MR. P P DAS	15-11-2024	To	25-11-2024
24)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
25)	MRS. A GAYAN	19-11-2024	To	22-11-2024
26)	MR B P BORAH	20-11-2024	To	23-11-2024

27)	MR. K P PATHAK	19-11-2024	To	26-11-2024
28)	MR. S P ROY	18-11-2024	To	20-11-2024
29)	MR. R ISLAM	19-11-2024	To	30-11-2024
30)	MR. K N CHOUDHURY	20-11-2024	To	24-11-2024
31)	MR. P MAHANTA	21-11-2024	To	21-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,20th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
67	I.A.(Civil)/3564/2024 B/O in WP(C)/1500/2024 WITH WP(C)/1500/2024	PRATUL KR. DAS AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. D GOGOI	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM
		PRATUL KR DAS AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	SC, EMPLOYMENT AND CRAFTSMAN TRAINING MS. A TALUKDAR, GA, assam
ADMISSION				
68	WP(C)/4466/2019 B/O	M/S MACROCOSM BUILDERS Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARJEE MR. J SARMAH	GA, ASSAM MR. D P BORAH
69	WP(C)/7999/2022 FIXED	SUSHIL KR SAHA @ SHUSIL SAHA Versus THE STATE OF ASSAM AND 8 ORS	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN MS B TALUKDAR	SC, BTC SC, P H E SC, FINANCE
70	WP(C)/5961/2023 B/O	NORTH EAST ENVIRO TECH PVT LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MS. SUDAKSHINA K. MR B KAUSHIK MS A M DCOSTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
ORDERS				
71	Cont.Cas(C)/362/2019 FIXED	SAROJ KUMAR SARAF Versus AVINASH JOSHI AND 4 ORS.	MS. D SONOWAL MR. R A CHOUDHURY	MR. R R Gogoi
72	WP(C)/2608/2024 B/O	MANTU BARMAN Versus THE UNION OF INDIA AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	MR. A K DUTTA (r-1 to 3) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 20/11/2024

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR WEDNESDAY, THE 20TH DAY OF NOVEMBER, 2024]

[AT 2:00 PM]

BEFORE

HON'BLE MRS. JUSTICE MITALI THAKURIA

[COURT NO: 22]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]

ORDERS

1. ELECTION PET. 6/2024
FIXED

NYAMAR KARBAK
VERSUS
PESI JILEN

MARTO KATO
KEEKLOYA
NYALI SORA
JUMGE KARBAK
M TANGA

ROMJIR RAKSHAP
BOMNYA KAMDAK
TAKOM ROLENG

WITH

I.A.(C) 209/2024
IN ELECTION PET. 6/2024

PESI JILEN
VERSUS
NYAMAR KARBAK

ROMJIR RAKSHAP

MARTO KATO